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ITEM NO.34

COURT NO.5

SECTION IVB

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1225/2005

(From the judgement and order dated 26/05/2004 in RSA No.3137/1986
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

KUNDAN SINGH(DEAD) & ANR.

Petitioner(s)

VERSUS

SALINDER KAUR & ORS.

Respondent(s)

(With appln(s) for c/delay in filing substitution appln.,
bringing LRs on record, c/delay in refiling SLP and office report)

Date: 07/05/2010 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s)

Mr. Nidhesh Gupta, Sr. Adv.
Ms. S. Janani, Adv.

For Respondent(s)

Ms. Amita Gupta, Adv.

UPON hearing counsel the Court made the following
O R D E R

Place the petition after the ensuing summer
vacation.

In the meantime, affidavit be filed.

[Alka Dudeja]
A.R.-cum-P.S.

[Neeru Bala Vij]
Court Master